

RJ No.34/2021

High Court of Karnataka,
Bengaluru,
Dated: 8th April 2021

NOTICE FOR HIGH COURT, PRINCIPAL BENCH, BENGALURU

LEARNED MEMBERS OF THE BAR ARE REQUESTED TO APPEAR THROUGH VIDEO CONFERENCE AND AVOID PHYSICAL APPEARANCE IN COURT, AS FAR AS POSSIBLE, ON ACCOUNT OF INCREASE IN THE NUMBER OF COVID-19 CASES IN THE CITY.

By Order of Hon'ble The Chief Justice,

**Sd/-
(K. S. Bharath Kumar)
Registrar (Judicial)**